

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/198(KB)2023
IA(I.B.C)/1260(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS BOSTIN ENGINEERS PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. M. Singh Yadav, Adv.] For the Bostin Engineers
Mrs. Saswati Chatterjee, Adv.]

Mr. Pranay Agarwal, Adv.] For the Resolution Professional
Ms. Sweta Majumdar, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Bostin Engineers present. Ld. Counsel appearing on behalf of the Resolution Professional present.
2. **IA(I.B.C)/1260(KB)2024:**
 - a. Ld. Counsel appearing for the respondents seeks a weeks' time to file a reply in the matter. The Respondents have directed to cooperate with the Resolution Professional to enable him to discharge his functions effectively in terms of the code. Failing which an appropriate order would be passed against them.
 - b. Ld. Counsel appearing for the Resolution Professional brings to our notice the list given in Para 12 of the application in Pages 15 onwards till 18.
 - c. List the matter on **03.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**